

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2286
ANSWERED ON 16/12/2024**

HOUSING PROBLEMS IN JHARKHAND

NO. 2286. SHRI PRADIP KUMAR VARMA:

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) the number of houses constructed so far under the Pradhan Mantri Awas Yojana (PMAY) in the State of Jharkhand;
- (b) the condition of housing in rural areas of Jharkhand along with the steps being taken to improve it;
- (c) the details of the cities selected under the Smart City Project in Jharkhand;
- (d) the plans formulated for the rehabilitation of slum dwellers in Jharkhand; and
- (e) the number of people provided with permanent housing under rehabilitation schemes?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e) ‘Land’ and ‘Colonization’ are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), “In-Situ” Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). ISSR is specifically meant for construction of houses for slum dwellers under the scheme. Based on the project proposals submitted by the State of Jharkhand, a total of 2,29,156 houses have been sanctioned, of which, 2,13,900 have been grounded for construction and 1,49,955 have been completed/delivered to the beneficiaries under PMAY-U. Out of total sanctioned houses, 42,396 houses have been sanctioned to slum dwellers under AHP/BLC/ISSR verticals of PMAY-U. The scheme has been extended till 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

...2/-

Based on the Learning from the experiences of Pradhan Mantri Awas Yojana - Urban (PMAY-U), Ministry of Housing and Urban Affairs has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/Union Territories (UTs) have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of pucca houses with basic amenities. Under PMAY-G, the beneficiaries are identified from the Socio-Economic Caste Census (SECC) 2011 based Permanent Wait List (PWL) and finalised Awaas+ (2018) survey lists (after updation). A target of 17.05 lakh houses allocated to the State of Jharkhand, against which the State Government has given sanctions to 16.45 lakh houses/beneficiaries; of which 15.63 lakh houses have been completed so far. The scheme has been extended up to 2029 to construct remaining pucca houses with basic amenities.

Ranchi city of the State of Jharkhand is selected under Smart City Mission (SCM) of MoHUA. A total of 26 projects worth Rs. 1,847 crore have completed under Smart City Mission in Ranchi.
